## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)No.51/ BB/17	-	Admission	230-232	Kautex Plastic Technology Gujarat Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. SAJI.P. FOHN SPJ Legal Advocale Le Jestition

**ORDER** 

Counsel for petitioner is present. Matter is listed today for admission. Counsel for petitioner filed memo stating that notices be ordered to RD ROC and OL and Deputy Commissioner for Income Tax and also to order for publication Financial Express English Daily Bengaluru Edition and Kannada Prabha Kannada daily newspaper of Karnataka. Accordingly notices are ordered to the above authorities and also directing the petitioner company to make advertisement in the above newspapers 10 day before the date of hearing. Registry is directed to prepare notices and petitioner counsel to serve the same on the concerned authorities. Matter is listed for hearing on 30.10.2017.

MEMBER(J)

MEMBER(T)